## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. Company Appeal No. 19/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal & Anr.

V/s.

M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. N.	AME	DESIGNATI	ON	SIGNAT	TURE
1. Rishi	Sood,	Adv. 10, 2-2		Leosy	ee'wedz
di KRISHNE	NDU DATTA	FOR	<i>Q</i> .	mare ladd	1
8. SANJAN (KDATTE	A SANDY	S) RI	٥١		

Order

Company Appeal No. 19/59/NCLT/MB/MAH/2016

At request of the Petitioner side, list this matter on 16th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)

Dated: 22nd August, 2016.